## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/23/2016

NAME OF THE PETITIONER(S)

: Mohammed Younus & 2 others

NAME OF THE RESPONDENT(S)

: Ayesha Cotton Mills Limited and Another

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

T.v.P. Sai Vihar New Han Shankar Man

## **ORDER**

Counsel for petitioner present. Respondent and his counsel called but absent. Counsel for petitioner filed a memo stating that the parties have arrived at an amicable settlement and, therefore, he may be permitted to withdraw the CP. The prayer is granted. The memo is taken on record. The CP is dismissed as withdrawn. The file may be consigned to record after due completion.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)